(b> Review by Government on the working of Ihe above council.

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- (V) (a) Memorandum of Understanding between the Government of India (Ministry of Commerce) and India Trade Promotion Organisation, for the year 1994-95. rPlaced in Library. See No. LT-6655/941
- (b) Memorandum of Understanding bet ween the Government of India (Ministry of Commerce) and the Projects and Equip ment Corporation of India Limited, for the year 1994-95.

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(c) Memorandum of Understanding bet ween the Government of India (Ministry of Commerce) and the State Trading Corporation of India Limited, for the year 1994-95.

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Report and Accounts (1993-94) of the Indian Statistical Institute, Calcutta and related papers

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) (a) Sixty-second Annual Report and Accounts of the Indian Statistical Institute, Calcutta, for the year 1993-94, together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

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Memorandum of Understanding (1994-95) between the Govt of India and Coal India Limited

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): Madam, I lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Coal) and Coal India Limited, for the year 1994-95. TPlaced in Library. See No. LT-6874/941

REPORT AND MINUTES OF THE STANDING COMMITTEE ON PETRO-LEUM AND CHEMICALS

SHRI RAMJI LAL (Haryana): Madam. I lay on the Table a copy (in English and Hindi) of the Ninth Report of the Standing Committee on Petroleum and Chemicals on Pricing of Petroleum Products' and Minutes of the Sitting of the Committee relating thereto ... (Interruptions) ...

STATEMENTS OF THE PUBLIC ACCOUNTS COMMITTEE

MISS SAROJ KHAPARDE (Maharashtra): Madarn, I lay on the Table a copy each (in English and Hindi) of the Statement showing action taken by Government on the recommendations contained in Chapter-I and final replies in respect of Chapter-V of the following Reports:—

- (1) 8th Report (7th Lok Sabha) on Valuation of Immovable Pioperties.
- (2) 8th Report (8th Lok Sabha) on Customs Receipts.
 - (3) 32nd Report (8th Lok Sabha) on Claims Outstanding Against a Collaborator.
- (4) 159th Report (8th Lok Sabha) on Hiring of Private Buildings Naraina Industrial Area, Phase-II. New Delhi.
- (5) 179th Report (8th Lok Sabha) on Union Excise Duties—Fraudulent Procurement of Central Excise Stamps by Match Factories.

(Interruptions)

THE DEPUTY CHAIRMAN: I am not allowing till I finish the list of Papers to be laid on the Table. Nothing is going on record till I finish ... (Interruptions) ... the Papers to be laid on the Table. I do not understand this; when I say Papers o be ... (Interruptions)... fax (ft ^gft ^m"f"? I have also to inform the House about the business that has been decided to be taken up by the Business Advisory Committee in which all of you were present. Let it be informed to other Members also who were not present there. If you do not want that to be informed, then you say 'yes' or 'no'.

AN HON. MEMBER: Yes.

DR. BIPLAB DASGUPTA: (West Bengal): Madam, I have heen raising my hand for the last one hour. So many people have spoken so many times.

THE DEPUTY CHAIRMAN: Never mind.

DR. BIPLAB DASGUPTA: Madam, why are you not allowing me?

THE DEPUTY CHAIRMAN: Mr. Biplab Dasgupta, you cannot question me.

DR. BIPLAB DASGUPTA: That I know, Madam, but have mercy on me,

THE DEPUTY CHAIRMAN : You cannot question me.